

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-121-2020**

Farid Veljee ... Petitioner  
*Versus*  
The Greater Panaji Planning &  
Development Authority & Anr. ... Respondents

Mr. Abhay Nachinolkar, Advocate for the Petitioner.

**Coram:- M. S. SONAK &  
SMT. M. S. JAWALKAR, JJ.**

**Date:-4<sup>th</sup> August, 2020**

**P.C.**

Heard Mr. A. Nachinolkar, learned counsel for the  
Petitioner.

2. Leave is granted to implead some of the residents of the  
building who had lodged the complaint as Respondents to this petition.  
Amendment to be carried out within one week.

3. Issue notice to the Respondents including newly impleaded  
Respondents, returnable on 18<sup>th</sup> August, 2020.

4. In addition to the usual mode of service, the private service  
is permitted.

**SMT. M. S. JAWALKAR, J.**

**M. S. SONAK, J.**

at\*